IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 23.8.02

OA No.496/2001

H.C.Kulshreshtha s/o Shri B.R.Kulshreshtha r/o 52/102, Ayodha Kunj-B, Near Arjun Nagar at present employed on the post of Train Ticket Examiner, Agra Fort, Western Railway, Kota Division.

.. Applicant

Versus

- Union of India through the General Manager, Western Railway, Kota.
- 2. Divisional Railway Manager (Estab.), Western Railway, Kota Division, Kota.
- 3. Chief Ticket Inspector, Agra Fort, Western Railway, Kota Division.
- 4. Senior Divisional Commercial Manager, Western Railway, Kota Division, Kota.

.. Respondents

Mr. Shiv Kumar - counsel for the applicant

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

ORDER (ORAL)

The learned counsel for the applicant submits that he has been advised by his client to withdraw this OA. Prayer granted. The OA is dismissed as withdrawn.

(M.L.CHAUHAN)

Member (Judicial)

(H.O.GUPTA)

Member (Administrative)